

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 28.02.2017

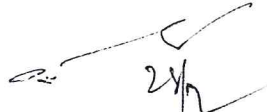
PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

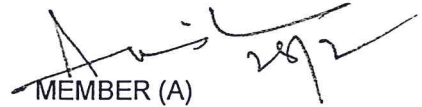
APPLICATION NUMBER : C P No. 64/07  
PETITION NUMBER : TP 05/16  
NAME OF THE PETITIONER (S) : Dr. K. Muckund  
NAME OF THE RESPONDENT (S) : Omega Hospitals Pvt. Ltd & 9 etc.  
UNDER SECTION : 397/398

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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Shri S.P. John, Advocate for Petitioner is present. He has filed 2 sets of copies of petition and copy of rejoinder. Shri M.N. Bhat, Advocate, filed vakalat for R-2,3,5 and 6. Shri T. Krishna, Advocate filed vakalat for R-1,4,7,9 and 10.

Counsel Shri M.N. Bhat requested time to file objections. Time granted to file objections to 12.04.2017.

  
MEMBER (J)

  
MEMBER (A)